

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 217
(IB)-101/ND/2024
IA- 1586/2024

IN THE MATTER OF:

Indian Bank

... **Applicant/Petitioner**

Versus

Anita Rani

... **Respondent**

Under Section: 95(1) of IBC

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Amod K. Dalela

For the PG : Adv. Swastika Kumari

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 04.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)